NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/388/ (IB)/2017

NAME OF THE PETITIONER(S)

: APAR INDUSTRIES LTD

NAME OF THE RESPONDENT(S)

: G.E.T. POWER LTD

UNDER SECTION

: 433 (E) (F)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1 P.R. MURALI

ADVOCATE

for Petitioner

16/10/17

2. K. Maheinane

Paro Cali

for Desporalt

K-M.

ORDER

Counsel representing both the parties are present and stated that an Official Liquidator has been appointed by the High Court of Madras in another matter wherein the respondent is one and the same. Both the counsel are directed to make submissions and place a copy of the order. The Registry is directed to issue notice to the Official Liquidator for making submissions in this regard. Put up on 23.10.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)

bc